

## Annexure No.2

# LIST OF STAKEHOLDERS OF DESIMRAN CARTONS PRIVATE LIMITED (UNDER LIQUIDATION) AS ON 12<sup>TH</sup> OCTOBER 2022

In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of Desimran Cartons Private Limited on 21st April 2022, as the order is uploaded on website of Hon'ble NCLT on 18th April 2022. The following claims were received by the Liquidator till last date for submission of claim. The claims of employees, Government dues and claims of operational creditor's (other than Workmen, Employees, Government Dues) were not verified due to non-availability of the data of the Corporate Debtor. Hence, below mentioned claims will be considered after due verification and accordingly included/excluded in the Stakeholders Committee.

As such the list of stakeholders has been prepared:



## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on 12.10.2022

-								(Ar	nount in ₹)	
Sl. No.	Category of stakeholders		ry of claims ceived		ary of claims dmitted	Amount of contingen tclaims	of claims rejected		Details in Annexure	· · · · · · · · · · · · · · · · · · ·
		No. of claims	Amount	No. of Amount claims						
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date				212156				NA	
3	Secured financial creditors	3	352607287.25	3	352607287.25	0	0	0	1	
4	Unsecured financial creditors	NA	NA	NA	NA	NA	NA	NA	2	
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	3	
6	Operational creditors (Employees)	9	6794227	0	0	0	0	6794227	4	
7	Operational creditors (Government Dues)	1	18518462	0	0	0	0	18518462	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	1675118	0	0	0	0	1675118	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)								7	
Total		15	379595094.3	3	352607287.25	0	0	26987807		



#### Annexure-1

## Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 12.10.2022

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	Name of creditor	Identi ficati		Details of claim received			Deta	ails of cla	aim admit	ted		Amount of			Amount of claim under	Remar ks,if
				Amount claimed	Amount d claim admitted	eof	nt cover edby securi ty	r		nt covere d by	% share in total amount of claims admitted	contingent claim		rejected	verification	any
1	Janseva Sahakari Bank Limited		18.05.2022	32387000	32387000		0					0	0	0	32387000	
2	Jalgaon Janata Sahakari Bank Limited		18.05.2022	248579015	248579015		0					0	0	0	248579015	
3	Dombivali Nagari Sahakari Bank		05.05.2022	71641272.25	71641272.25		0					0	0	0	71641272.25	

## List of secured financial creditors



#### Annexure-2

### Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 12.10.2022

List of unsecured financial creditors

												(	Amount in ₹)
SI.	Name of	Identification	Details	of claim	]	Details of	claim admitt	ed	Amount of	Amount	Amount	Amount of	Remarks, if
No.	creditor	No.	rec	eived					contingent	of any	of claim	claim under	any
			Date of	Amount	Amount of	Nature	Amount	% share in	claim	mutual rejected		verification	
			receipt	claimed	claim	aim of claim		total		dues, that			
			-		admitted			amount of		may be			
							-	claims		set off			
								admitted					
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	NA	NA	NA	NA	NA	NA			NA	NA	NA	NA	NA

#### Annexure-3

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 12.10.2022

#### List of operational creditors (Workmen)

(Amount in  $\mathbb{R}$ ) SI. Name of Name of Identification Details of claim Details of claim admitted Amount Amount Amount of Remarks, Amount No. authorised workman No. received of of any of claim claim if anv contingentmutual rejected representative, Date of Amount Total Nature % share in under Amount of claim verification if anv claim for the dues, of total receipt claimed amount period of that of claim amount of claim may be admitted twenty-four claims set off months admitted preceding the liquidation commencement date NA NA



**Annexure-4** 

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 12.10.2022

List of operational creditors (Employees)

(Amount in ₹)

SI. No.	of	1 0	Identifica tionNo.	Details of receive			Details of cla	nim admi		contingent	of any	of claim	Amount of claim under	Remar ks,if
	autho rised repres entati ve,if any			Date of receipt	Amount claimed	amou nt of claim admi tted	Amount of claim for the period of twelve months preceding the liquidation commencement date	of claim	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	any
1		Ghanashyam Devidas Bhosale		12.05.2022	955188	0			0	0	0	0	955188	
2		Sangram Chandrakant Jadhav		14.05.2022	319019	0			0	0	0	0	319019	
3		SandeshGanapat Herekar		14.05.2022	830986	0			0	0	0	0	830986	
4		Blossom John Paul		16.05.2022	1099747	0			0	0	0	0	1099747	
5		Nitin Patil		01.06.2022	833417	0			0	0	0	0	833417	
6		Nitin Patil		01.06.2022	795581	0			0	0	0	0	795581	
7		Fransis Fernandes		01.06.2022	465344	0			0	0	0	0	465344	
8		Suresh Mahajan		01.06.2022	1030076	0			0	0	0	0	1030076	
9		Anant Pawar		01.06.2022	464869	0			0	0	0	0	464869	



#### Annexure-5

## Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 12.10.2022 List of operational creditors (Government Dues)

(Amount in ₹)

										(11	mount in C)				
Sl.	De	etails of Clain	nant	Details of	claim		Det	ails of claim	admitted		Amount	Amount	Amount	Amount of	Remarks,
No.				receiv	eceived								of claim	claim	if any
	Department	Government	Identificat	Date of	Amount	Amount	Nature	Amount	Whether	% share	contingent	mutual	rejected	under	
	-		ion No.	receipt	claimed	of claim	of	covered by	lien /	in total	claim	dues,		verification	
					admitted	claim	lien or	attachment	amount		that				
								attachment	removed?	of claims		may be			
								pending	(Yes/No)	admitted		set off			
								disposal							
1	CGST & CE	Indian		09.05.2022	18518462	0		0	0	0	0	0	0	18518462	
	- Daman														

#### Annexure-6

## Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 12.10.2022 List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

	(Amount														
SI.	Name ofcreditor	Iden	Details of o	laim			Details of clain	n admitted			Amo	Amount	Amoun	Amount	Remarks
No		tific	receive	d				unt	of any	t of	of claim	,if any			
		atio	Date of	Amount	Amount Nature Amount		Amount	Whether	% share 0	of			under		
			receipt	claimed	of claim	of	covered bylien		covered by	in cocai	conti			verificati	
		No.			admitted	claim	or attachment	attachment	guarantee	amount of				on	
							pending	removed?		claims	claim	be set off			
							disposal	(Yes/No)		admitted					
1	Shrinath		23.04.2022	267372	0				0	0	0	0	0	267372	
	Roadways Private														
	Limited														
2	Pride Graphics		01.06.22	1407746	0				0	0	0	0	0	1407746	



#### Annexure-7

## Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 12.10.2022

	(Amount in ₹)															
SI.	Name of	Category of	Identificatio	Deta	ails of		Details of claim admitted A							Amoun	Amount of	Remarks
No	stakeholde	stakeholder	n No.	claim 1	received							of	t of any	t of	claim	, if any
	r	s		Date	Amoun	Amount	Natur	Amount	Whether	Amount	% share	contingen	mutual	claim	under	
		(preference		of	t	of claim	e of	covered by	lien /	covered	in total	t claim	dues,	rejecte	verificatio	
		shareholder		receip	claimed	admitte	claim	lien or	attachmen	by	amount		that	d	n	
		s / equity		t		d		attachmen	t	guarante	of claims		may be			
		shareholder						t pending	removed?	e	admitted		set off			
		s / partners						disposal	(Yes/No)							
		/ others)						-								
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

List of other stakeholders, if any (other than financial creditors and operational creditors)